

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 186  
ANSWERED ON 3<sup>rd</sup> February, 2025**

**No Detention Policy**

**186.** Shri Eatala Rajender:  
Shri Chamala Kiran Kumar Reddy:  
Smt. D K Aruna:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is planning to remove 'no detention' policy for students from Classes V to VIII with a aim to improve the quality of education and learning outcomes among students;
- (b) whether Gross Enrolment Ratio has increased in some States including Tamil Nadu;
- (c) whether the quality of education measured through learning outcomes among school students had been deteriorating; and
- (d) if so, the details thereof, State-wise especially in Andhra Pradesh, Uttar Pradesh and Telangana and also the current status of the same?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)

(a): The Right of Children to Free and Compulsory Education (Amendment) Act, 2019 amending sections 16 and 38 of the RTE Act, 2009, was notified on 11th January, 2019. RTE (Amendment) Act, 2019 states as under:

“16(1) There shall be a regular examination in the fifth class and in the eighth class at the end of every academic year.

(2) If a child fails in the examination referred to in sub-section (1), he shall be given additional instruction and granted opportunity for re-examination within a period of two months from the date of declaration of the result.

(3) The appropriate Government may allow schools to hold back a child in the fifth class or in the eighth class or in both classes, in such manner and subject to such conditions as may be prescribed, if he fails in the re-examination referred to in sub-section (2):

Provided that the appropriate Government may decide not to hold back a child in any class till the completion of elementary education.

(4) No child shall be expelled from a school till the completion of elementary education.”

The Central Government has issued notification, duly amending the Right of Children to Free and Compulsory Rules, 2010 to give effect to the amended provision of Section 16 of the RTE Act, 2009 introduced vide RTE (Amendment) Act, 2019. The rules are applicable to the Central Government schools and the schools established, owned or controlled by the Union Territories having no legislature, for which the Central Government is the appropriate Government as per section 2(a) of the RTE Act, 2009. These rules were notified vide G.S.R 777 (E) dated 21<sup>st</sup> December, 2024.

As per Rule 16A of RTE(Amendment) Rules, 2024, the manner and conditions subject to which a child may be held back is:

“(1) There shall be regular examination in the fifth class and in the eighth class at the end of every academic year.

(2) After the conduct of regular examination, referred to in sub- rule (1), if a child fails to fulfil the promotion criteria, as notified from time to time, he shall be given additional instruction and opportunity for re-examination within a period of two months from the date of declaration of results.

(3) If the child appearing in the re-examination referred in sub -rule (2), fails to fulfil the promotion criteria again, he shall be held back in fifth class or eighth class, as the case may be.

(4) During the holding back of the child, the class teacher shall guide the child as well as the parents of the child, if necessary, and provide specialised inputs after identifying the learning gaps at various stages of assessment.

(5) The Head of the school shall maintain a list of children who are held back and personally monitor the provisions provided for specialised inputs to such children and their progress with respect to the identified learning gaps.

(6) The examination and re-examination shall be competency-based examinations to achieve the holistic development of the child and not be based on memorisation and procedural skills.

(7) No child shall be expelled from any school till he completes elementary education.”

(b): As per UDISE+, the Gross Enrolment Ratio (GER) of Tamil Nadu in the year 2013-2014 for Secondary (Class 9-10) was 73.8 which has increased to 97.5 in the year 2023-2024. Details of GER National/State wise are available on the UDISE+ portal. The same may be accessed at ["https://dashboard.udiseplus.gov.in/udiseplus-archive/#/reportDashboard/sReport"](https://dashboard.udiseplus.gov.in/udiseplus-archive/#/reportDashboard/sReport).

(c) and (d): Ministry of Education has been implementing a rolling programme of sample based National Achievement Survey (NAS) at classes 3, 5, 8 and 10 at an interval of three years to assess children's progress and learning competencies. The latest round of NAS (now referred to as PARAKH Rashtriya Sarvekshan) was conducted on 4th December, 2024 across the country to assess the competencies developed by students at the end of foundational, preparatory and middle stages (i.e., Students currently in 3rd, 6th and 9th Grades) in the subjects, Language, Mathematics, the World Around Us, Science and Social Science.

State-wise report card indicating the grade-wise and subject-wise performance of students from all States/UTs including Andhra Pradesh, Telangana and Uttar Pradesh in NAS 2017 and NAS 2021 is available in the public domain and may be accessed at <https://nas.gov.in/report-card>. The NAS 2021 report card of Andhra Pradesh, Uttar Pradesh and Telangana is annexed as Annexure.

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**ANNEXURES REFERRED TO IN REPLY TO PART (C) & (D) OF LOK SABHA UNSTARRED QUESTION NO. 186 FOR REPLY ON 03.02.2025 ASKED BY HON'BLE MP SHRI EATALA RAJENDER, SHRI CHAMALA KIRAN KUMAR REDDY AND SMT. D K ARUNA REGARDING NO DETENTION POLICY**

**Annexure**

**National Achievement Survey 2021-Aggregate percentage for the number of correct answers given**

<b>Grade</b>	<b>Subject</b>	<b>Andhra Pradesh</b>
<b>Grade 3</b>	Language	57
	Mathematics	54
	EVS	53
<b>Grade 5</b>	Language	47
	Mathematics	40
	EVS	43
<b>Grade 8</b>	Language	49
	Mathematics	35
	Science	36
	Social Science	35
<b>Grade 10</b>	English	49
	Mathematics	32
	Science	35
	Social Science	37
	MIL	39

<b>Grade</b>	<b>Subject</b>	<b>Uttar Pradesh</b>
<b>Grade 3</b>	Language	58
	Mathematics	54
	EVS	54
<b>Grade 5</b>	Language	52
	Mathematics	41
	EVS	46
<b>Grade 8</b>	Language	47
	Mathematics	33
	Science	35
	Social Science	36
<b>Grade 10</b>	English	34
	Mathematics	29
	Science	31
	Social Science	33
	MIL	38

<b>Grade</b>	<b>Subject</b>	<b>Telangana</b>
<b>Grade 3</b>	Language	48
	Mathematics	44
	EVS	45
<b>Grade 5</b>	Language	43
	Mathematics	35
	EVS	38
<b>Grade 8</b>	Language	48
	Mathematics	32
	Science	35
	Social Science	34
<b>Grade 10</b>	English	48
	Mathematics	29
	Science	34
	Social Science	36
	MIL	36

MIL: Modern Indian Language, EVS: Environmental Studies